COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 218 OF 2016

Dated: 28th October, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of :

Hindustan Petroleum Corporation Ltd. ....Appellant(s)
Vs.
Petroleum & Natural Gas Regulatory Board & Anr. ....Respondent(s)

Counsel for the Appellant(s) : Mr. Manu Seshadri

Counsel for the Respondent(s) : Mr. Rajender Kaul
Ms. Aparna Vohra for R.1

Mr. Rajat Navet for R-2

ORDER

List the matter on ***25.11.2016.***

(B.N. Talukdar)
Technical Member (P&NG)

(Justice Ranjana P. Desai)
Chairperson

Ts/vg